

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1605  
ANSWERED ON:06.03.2013  
EXTENSION OF MDMS  
Kateel Shri Nalin Kumar

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has made the provision of mid-day-meal compulsory for children studying in primary, middle and high schools;
- (b) if so, whether the said facility have been provided to the poor students of primary classes in Kendriya Vidyalayas;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps being taken by the Government to provide such facilities in all Kendriya Vidyalayas?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a): The Mid-Day Meal Scheme covers children of classes I-VIII studying in Government, Local Body, Government aided and National Child Labour Project schools and the centres run under the Education Guarantee Scheme (EGS) /Alternative & Innovative Education (AIE) centres including Madarsas/Maktabs supported under the Sarva Shiksha Abhiyan (SSA).

(b) to (d): At present the Mid Day Meal Scheme does not cover the students of the Kendriya Vidyalayas. These schools largely cover children of Government employees.